Name of the Corporate Debtor: GALADA POWER & TELECOMMU8NICATION LIMITED; Date of Commencement of CIRP: 14-08-2019; List of Creditors as on: 18-12-2020; Name of IP: ; Process Number: 1; Last 5 digitof registration number:

(Please click here for previous Lists of Creditors)

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

SI. No.	Category of	Summary of Claims Received		Summary of Claims Admitted			Amount of	Amount of Claim	Amount of Claims	Details in Annexure
	Creditor	No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims	Not Admitted	under Verification	(Only PDF)
1	Secured financial creditors belonging to any class of creditors									NA
2	Unsecured financial creditors belonging to any class of creditors									NA
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	4	21550212520	4	21072796359	99.72		477416161		Annexure 3
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)									NA
5	Operational creditors (Workmen)	29	1849617	29	1825788	0.01		23829		Annexure 5
6	Operational creditors (Employees)	21	10382949	21	10358963	0.05		23986		Annexure 6
7	Operational creditors (Government Dues)	1	34501707	1	34501707	0.16				Annexure 7
8	Operational creditors (other than Workmen and Employees and Government Dues)	31	14287337	30	12430005	0.06		1857332		Annexure 8
9	Other creditors, if any, (other than financial creditors and operational creditors)									NA
	Total		21611234130	85	21131912822	100.00		479321308		